(ख) कितने कोड तथा मैनुअल आदि अनूदित होकर वापस आ चुके हैं और कितनों को हिन्दी में अथवा सम्मिलित रूप से हिन्दी अंग्रेजी में छपवाया जा चुका है ?

†[TRANSLATION OF CODES AND MANUALS PERTAINING TO C. & I. MINISTRY

184. SHRI NAWAB SINGH CHAUHAN: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) the number of codes and manuals etc. pertaining to his Ministry and its attached and subordinate offices which have not so far been sent to the Ministry of Education or to the Ministry of Finance for translation into Hindi and the reason therefor; and

(b) the number of codes and manuals etc. which have been returned after translation and the number of those which have been printed in Hindi or in the bilingual form both in Hindi and English?]

वाणिज्य मंत्री (श्री एन० कानूनगो): (क) और (ख) जानकारी एकत्र की जा रही है और सभा की मेज़ पर रख दी जाएगी।

†[THE MINISTER OF COMMERCE (SHRI N. KANUNGO): (a) and (b) The information is being collected and will be laid on the Table of the House.]

वैदेशिक कार्य मंत्रालय से सम्बन्धित कोड तथा मैनुअलों का अनुवाद

१८५. **श्री नवाबसिंह चौहान :** क्या **प्रधान मंत्री** यह बताने की कृपा करेंगे कि :

(क) वैदेशिक कार्य मंत्रालय तथा उससे संलग्न और अधीनस्थ कार्यालयों से सम्बन्धित कितने कोड और मैनुअल आदि अभी तक हिन्दी अनुवाद के लिये शिक्षा मंत्रालय अथवा वित्त मंत्रालय को नहीं भेजे गये हैं और इसका क्या कारण है ; और

(ख) कितने कोड तथा मैनुअल आदि अनूदित होकर वापस आ चुके हैं और कितनों को हिन्दी में अथवा सम्मिलित रूप से हिन्दी अंग्रेजी में छपवाया जा चुका है ?

†[TRANSLATION OF CODES AND MANUALS PERTAINING TO E.A. MINISTRY

185. SHRI NAWAB SINGH CHAUHAN: Will the PRIME MINISTER be pleased to state:

(a) the number of codes and manuals etc. pertaining to the Ministry of External Affairs and its attached and subordinate offices which have not so far been sent either to the Ministry of Education or to the Ministry of Finance for translation into Hindi and the reason therefor; and

(b) the number of the codes and manuals etc. which have been returned after translation and how many of them have been printed in Hindi or in the bilingual form both in Hindi and English?]

प्रधान मंत्री तथा वैदेशिक कार्य मंत्री (श्री जवाहरलाल नेहरू) : (क) विदेश मंत्रालय और इसके अधीनस्थ कार्यालयों के १६ कोड और मैनुअल आदि शिक्षा मंत्रालय के पास अनुवाद के लिये नहीं भेजे गये हैं क्योंकि उन्हें या तो दोहराया जा रहा है अथवा उन्हें अभी अन्तिम रूप दिया जाना है।

वित्त मंत्रालय के पास अनुवाद के लिये कोई भी कोड अथवा मैनुअल आदि नहीं भेजने हैं।

(ख) शिक्षा मंत्रालय के पास जो दो प्रलेख (डाकुमेंट्स) भेजे गये थे, वे अनुवाद के बाद नहीं लौटाये गये हैं।

†[ ]English translation.

†[THE PRIME MINISTER AND MINISTER OF EXTERNAL AFFAIRS (SHRI JAWAHARLAL NEHRU): (a) 16 codes and manuals etc. pertaining to the Ministry of External Affairs and its subordinate offices have not been sent to the Ministry of Education for translation as they are either under revision or they are yet to be finalised.

No code or manual etc. was required to be sent for translation to the Ministry of Finance.

(b) The two documents sent to the Ministry of Education have not been returned after translation.]

LAND REFORMS LEGISLATION

186. SHRI BAIRAGI DWIBEDY: Will the Minister of PLANNING be pleased to state:

(a) whether legislation in respect of land reforms has been suspended in any State, following the Supreme Court's decision on the Kerala land reform measures;

(b) if so, the names of those States and whether the State Gevernments have had any consultations with the Planning Commission in this connection; and

(c) if so, what advice has been given by the Planning Commission?

THE DEPUTY MINISTER OF PLANNING (SHRI S. N. MISHRA): (a) to (c) The judgement of the Supreme Court has been brought to the attention of State Governments for such consideration as they may deem necessary.

हिन्दी टाइपराइटिंग का प्रशिक्षण

१८७. **श्री नवाबसिंह चौहान** : क्या **श्रम तथा सेवानियोजन** मंत्री १३ दिसम्बर, १९६१ को राज्य सभा में दिये गये अतारांकित प्रश्न संख्या २५४ के उत्तर को देखेंगे और यह बताने को कृपा करेंगे कि :

(क) क्या हिन्दी टाइपराइटिंग के प्रशिक्षण की योजना के अन्तर्गत केवल उन्हीं कार्यालयों के टाइपिस्टों को हिन्दी टाइपराइटिंग सीखने के लिये भेजा जाना अपेक्षित है जहां पत्रव्यवहार आदि का काम हिन्दी में होता है;

(ख) जिन कार्यालयों में सारा पत्र-व्यवहार अंग्रेज़ी में होता है अथवा जहां हिन्दी टाइपराइटिंग जानने वाले एक दो व्यक्ति उपलब्ध हैं क्या उन कार्यालयों के अन्य कर्मचारियों को हिन्दी टाइपराइटिंग की कक्षाओं में भेजने पर गृह-कार्य मंत्रालय ने कोई रोक लगाई हुई है; और

(ग) यदि उपरोक्त भाग (ख) का उत्तर 'ना' हो तो क्या कारण है कि इस समय बम्बई गोदी कामगर बोर्ड, केन्द्रीय प्राविडेण्ट फंड कमिश्नर, नई दिल्ली आदि के कार्यालयों से कर्मचारियों को हिन्दी टाइपराइटिंग के प्रशिक्षण के लिये नहीं भेजा जाता ?

†[TRAINING IN HINDI TYPEWRITING

187. SHRI NAWAB SINGH CHAUHAN: Will the Minister of LABOUR AND EMPLOYMENT be pleased to refer to the reply given to Unstarred Question No. 254 in the Rajya Sabha on the 13th December, 1961 and state:

(a) whether, under the scheme for training in Hindi typewriting, the typists of only those offices are required to be sent for training in Hindi typewriting where the correspondence etc. is done in Hindi;

(b) whether the Ministry of Home Affairs has imposed any restriction on sending the other employees of those offices, to the Hindi typewriting classes, where all the correspondence work is done in English or where one

†[ ]English translation.